

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

(12) C.P.(IB)-3820(MB)/2019

CORAM:

SHRI RAVIKUMAR DURAISAMY
Member (Technical)

SHRI RAJASEKHAR V.K.
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **05.02.2020**

NAME OF THE PARTIES: Aroma Organics Ltd.
V/s.
Jai Jalaram Flexipack Pvt. Ltd.

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. The Learned Representative for Operational Creditor present.
2. No representation on behalf of the Corporate Debtor.
3. List the matter on **26.02.2020** for Arguments.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

RAJASEKHAR V.K.
Member (Judicial)

05.02.2020
Aah